

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P. (IB)-239(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction
Company Limited

VS

Jupiter Landscapes Private Limited

Appearance:

For the Financial Creditor: Nayan Mahar a/w Smiti Tewari and Tamanna
Meghrajani i/b Khaitan Legal Associates

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Someone appeared for the Corporate Debtor, however, did not mark appearance. Ld. Counsel for the Corporate Debtor accepts notice and seeks three weeks' time to file reply.
2. Let the same be done after serving a copy on the other side failing which respondent's right to file reply shall stand forfeited. List on **17.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)